[17 MAR, 1983]

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(c) what steps are being taken by Government to maintain law and order and to provide protection to the public in that state?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) The activities of tribal extremists in Tripura were some-what on increase during the last quarter of 1982.

- (b) Government are not aware of any direct assistance from China to the tribal extremists of Tripura.
- (4) Strict rigilance is being maintained and security measures been taken against the activities the extremists.

Report of Technical Assessment Commilitee on Rajasthan Atomic Power Station

1337. SHRI BHUVNESH CHATUR-VEDI: Will the PRIME MINISTER be ple wed to state:

- (1) whether it is a fact that Technical Assessment Committee appointed by Government to go into the working of the Rajasthan Atomic Power Station at Rawat Bhata has since submitted its report:
- (li) if so, what are the facts attributchi by the Committee for the poor performance of the project; and
 - (c) what remedial measures have been suggested by the Committee?

THE MINISTER OF STATE IN THE DEL'ARTMENTS OF SCIENCE AND TECHNOLOGY ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL): (a) to (c) The Committee appointed for making a technical assessment of the working of the Rajasthan A omic Power Staion has submitted its report. The report covers

aspects of location, reactor type and design, grid conditions, operational experience and practices etc. The report is being examined.

Cement to Gujarat

1938. SHRI VITHALBHAI MOTI-RAM PATEL: Will the Minister of INDUSTRY be pleased to state:

- (a) whether the Gujarat Government have urged the Central Government to step up the allocation of cement for 4 lacs tonnes per quarter against the present supply of 2.22 lacs tonnes which is found to be inadequate; and
- (b) whether Government propose to allot special quota of cement for eyclonic storm areas in Gujarat?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH): (a) Due to short-fall in domestic production cement because of sustained cuts of varying degrees in the major cement producing States during the year 1982-83, it has not been possible for Government to increase allocations of levy cement to States/Union Territories including Gujarat.

(b) A quantity of 40,000 tonnes of cement has already been released to the State of Gujarat for cyclone relief work during the period October, 1982 to March, 1983.

Annual Plans to States

MAIMOONA 1939. SHRIMATI SULTAN: Will the Minister of PLAN. NING be pleased to state:

(a) what was the total outlay for their annual plan of 1983-84 proposed